

File No. N-9/13/2014-NM  
Government of India  
Ministry of Law and Justice  
Department of Justice

Jaisalmer House, 26, Mansingh Road,  
New Delhi-110011  
Dated: 27<sup>th</sup> March, 2019

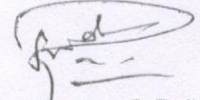
**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs.1,40,000/- (Rupees One Lakh Forty Thousand Only) to Indian Institute of Management, Kolkata towards **Third & Final Instalment** (being 40% of project cost towards Third & Final Instalment ) out of total project cost of Rs. 3, 50,000/- (Rupees Three Lakhs Fifty Thousand Only) (non-recurring expenditure) for under taking research project titled "Study of Court Processes and re-engineering opportunities for improving court efficiencies for justice delivery in India " under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Indian Institute of Management, Kolkata with Department of Justice on 07<sup>th</sup> August, 2015. First instalment of Rs.70,000/- & Second Instalment of Rs. 1,40,000/- was released to the Indian Institute of Management, Kolkata, the implementing Agency vide this Department's sanction orders of even no. dated 07<sup>th</sup> August, 2015 and 25<sup>th</sup> January, 2018 respectively.

2. The expenditure involved is debitible to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.50-Other Charges.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 19-20.

4. This issues with the approval of IFD [Law] vide AS & FA Note No. 88 dated 26.03.2019 in Efile/Computer No.1316 and approval of Secretary (J).



(Giridhar G Pai)  
Director  
Telefax: 23072145

To,  
**Pay & Accounts Officer,  
Ministry of Law & justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi**

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Indian Institute of Management, Kolkata.
2. Under Secretary ( Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director, Indian Institute of Management, Calcutta, Joka, Diamond Harbor Road, Kolkata-700104.
6. Under Secretary ( Admin. I), Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File
9. Spare Copies-5.